

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14461/2007

(From the judgement and order dated 08/05/2007 in RP No. 1431/2007
of the NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW
DELHI)

SECRETARY, BHUBANESWAR DEVELOPMENT AUTH.

Petitioner(s)

VERSUS

SUSANTA KUMAR MISHRA

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.

For Respondent(s)
Respondent-In-Person (NP)

UPON hearing counsel the Court made the following
ORDER

List for final disposal. Issue one more notice to the
respondent.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master